

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 3092
TO BE ANSWERED ON 13.12.2024

BETI BACHAO BETI PADHAO SCHEME

3092. SHRI SHASHANK MANI:
SHRI ANTO ANTONY:

Will the Minister of Women and Child Development be pleased to state:

- (a) whether the Government has launched specific initiative under the 'Beti Bachao Beti Padhao' scheme to improve education rates for girl children in rural areas, if so, the details thereof, including any measurable outcomes achieved so far;
- (b) whether the Ministry has implemented outreach programs or support services to address domestic violence issues during the pandemic, if so, the details thereof;
- (c) the details of the fund utilization under the said scheme during the last five years, year-wise, State/UT-wise;
- (d) the details of the measures, if any, being taken to ensure that the funds allocated for the said scheme are being efficiently and effectively utilised at the grassroot level; and
- (e) the details of the expenditure on media and publicity for the said scheme during the last five years, year-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SAVITRI THAKUR)

(a): Beti Bachao Beti Padhao (BBBP) scheme launched on 22nd January 2015 aims at preventing gender-biased sex-selective practices, ensuring survival and protection of the girl child and promoting her education. BBBP is a 100% centrally sponsored scheme and a component under Sambal vertical of Mission Shakti.

With the objective, to re-enroll out of school adolescent girls (OoSAG) into formal schooling a special campaign namely "Kanya Shiksha Pravesh Utsav" was launched on 07th March 2022 through BBBP scheme. As per the final report of PRABANDH

portal, a total of 1,44,107 OoSAG were identified and mapped in 22 States/UTs. Out of these, 1,00,786 OoSAG have been enrolled back to education system.

The key measurable criteria to evaluate the progress of scheme is the improvement in Sex Ratio at Birth (SRB) and Gross Enrolment Ratio of girl child at secondary level. The SRB has improved from 918 in 2014-15 to 930 in 2023-24 (provisional data) as per Health Management Information System (HMIS) of Ministry of Health & Family Welfare (MoHFW). Also, as per the data of Unified District Information System for Education Plus (UDISE +) of Department of School Education and Literacy, the National Gross Enrollment ratio of girls in school at secondary level has increased from 75.51 percent in 2014-15 to 79.4 percent in 2021-22 including rural areas.

(b) To address domestic violence issues during the pandemic, the National Commission for Women has undertaken following outreach activities of support services:

- I. Special campaign and media plan were launched on 25th March, 2020 on the themes of 'Domestic Violence Against Women' and 'Sexual Harassment at Workplace' to create awareness about legal provisions for protection of women and to apprise them to approach government through various help lines and institutional support. It was broadcast across different modes of media.
- II. National Commission for Women in addition to handling complaints received through regular modes has launched the WhatsApp number "7217735372" for reporting domestic violence cases amid lockdown, considering the urgency in the matters of domestic violence that survivors are confined at homes with their abusers.
- III. The other initiatives taken for speedy handling of complaints during the period of lockdown for providing immediate relief to the complainants were: -
 - i. The complaints received through other platforms of social media like twitter, Facebook, etc., were also duly taken care by contacting complainants, police or other authorities on priority basis.
 - ii. In matters which required urgent intervention, the State Police authorities, administration and other authorities were also contacted telephonically/by email/WhatsApp for providing immediate assistance to those women.

Government ensured that the schemes of One Stop Centres (OSCs), Universalisation of Women Help Line (WHL), Shakti Sadan, Emergency Response Support System (112) and various institutional authorities under women centric laws remain ready and available for providing assistance to women during the period. Government also undertook sensitisation programs for the concerned officials of States and UTs for this purpose.

(c) Details of the fund utilization under BBBP during the last five years, years-wise, State/UT wise are given at **Annexure-I**.

(d) Funds are being released on the basis of guidelines of Department of Expenditure, prescribed for Single Nodal agency (SNA) of the Public Financial Management System (PFMS). Further, based on the differential SRB status of districts as per HMIS data of SRB for the year 2020-21, three brackets for release of funds under the Beti Bachao Beti Padhao component have been prescribed:

- I. Districts with SRB less than or equal to 918 are allocated Rs. 40 lakh/year.
- II. Districts with SRB from 919 to 952 are allocated Rs. 30 lakh/year.
- III. Districts with SRB more than 952 are allocated Rs. 20 lakh/year.

Ministry has also issued an Operational Manual for Beti Bachao Beti Padhao (BBBP) which includes a detailed and well-rounded suggested Activity Calendar for the districts to ensure year-round engagement of girls, their families and communities.

The monitoring mechanism for Beti Bachao Beti Padhao is in line with and embedded within the larger framework of Mission Shakti, at all levels of implementation. Once in a year during Programme Approval Board Meeting with States/UTs, Ministry of Women and Child Development closely monitors the progress of the overall scheme activities and status of achievement of objectives. Apart from this, officials of the Ministry periodically review the scheme through meetings and video conferences from time to time with officials of States/UTs and by undertaking field visits.

(e) Details of the expenditure on media and publicity for the said scheme during the last five years, year-wise is given at **Annexure-II**. In the 15th finance commission period (2021-22 to 2025-26), a combined budget has been kept under Mission Shakti and focus of BBBP scheme is on advocacy through social media platform, encouraging greater spend on activities that have impact on ground, e.g. for promoting sports among girls, self-defence camps and awareness about PC-PNDT act etc.

Annexure-I

ANNEXURE REFERRED TO IN PART (c) OF LOK SABHA UNSTARRED QUESTION NO.3092 FOR REPLY ON 13.12.2024 ASKED BY SHRI SHASHANK MANI AND SHRI ANTO ANTONY REGARDING BETI BACHAO BETI PADHAO SCHEME.

(Rs.in Lakhs)						
Fund Utilization under BBBP scheme 2019-20 to 2023-24						
S.No.	State/UT	2019-20	2020-21	2021-22	2022-23	2023-24
1	Andhra Pradesh	137.49	36.92	14.41	48.00	455.65
2	Arunachal Pradesh	208.85	99.58	29.80	0.00	398.29
3	Assam	53.55	37.16	15.11	27.38	830.22
4	Bihar	52.25	10.91	42.19	60.82	822.99
5	Chhattisgarh	67.23	28.16	39.78	9.05	592.59
6	Goa	4.07	8.00	0.00	0.00	0.00
7	Gujarat	434.08	348.39	252.51	67.32	470.16
8	Haryana	286.69	142.27	27.10	5.97	235.93
9	Himachal Pradesh	229.85	135.18	70.26	55.54	114.27
10	J&K	370.45	341.63	117.56	0.00	204.23
11	Jharkhand	80.24	19.94	31.10	0.00	218.91
12	Karnataka	99.71	112.67	57.12	0.00	413.94
13	Kerala	17.14	6.08	0.00	0.00	255.52
14	Madhya Pradesh	758.70	833.77	542.55	424.87	652.32
15	Maharashtra	365.14	167.10	99.94	5.07	270.27
16	Manipur	367.73	324.98	30.00	0.00	0.00
17	Meghalaya	57.80	19.89	0.00	0.00	0.00
18	Mizoram	75.00	75.00	60.00	0.00	195.60
19	Nagaland	298.92	290.60	194.29	0.00	579.05
20	Odisha	50.89	52.38	0.60	0.00	440.79
21	Punjab	683.75	534.39	74.17	0.00	209.96
22	Rajasthan	430.59	525.66	591.11	262.67	458.78
23	Sikkim	50.00	22.20	25.00	0.00	6.00
24	Tamil Nadu	302.73	224.61	97.53	39.10	970.21
25	Telangana	216.11	118.68	7.09	0.00	357.92
26	Tripura	20.94	12.50	0.00	0.00	179.56
27	Uttar Pradesh	970.39	938.61	163.80	810.50	1201.76
28	Uttarakhand	537.43	255.24	114.11	113.31	291.62
29	Andaman & Nicobar	28.09	19.47	1.47	0.00	0.00

30	Chandigarh	11.23	9.63	22.29	0.00	0.00
31	DNHDD	18.19	0.42	25.79	0.00	0.00
32	NCT DELHI	38.53	0.25	86.52	0.00	40.03
33	Lakshadweep	23.52	0.00	0.00	0.00	0.00
34	Puducherry	22.32	9.01	0.00	0.00	10.57
35	Ladakh	0.00	0.00	0.00	0.00	0.00
	Total	7384.60481	5761.6982	2840.52604	1929.6	10877.14

Annexure-II

ANNEXURE REFERRED TO IN PART (e) OF LOK SABHA UNSTARRED QUESTION NO.3092 FOR REPLY ON 13.12.2024 ASKED BY SHRI SHASHANK MANI AND SHRI ANTO ANTONY REGARDING BETI BACHAO BETI PADHAO SCHEME.

(Rs.in Crore)

Sl. No.	Financial Year	Total Fund Utilization under BBBP	Expenditure For media/advocacy
1	2019-20	73.84	25.75
2	2020-21	57.61	7.02
3	2021-22	28.40	0
4	2022-23	19.29	0
5	2023-24	108.77	0
	Total	287.91	32.77
